

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Criminal) No.237/2017

PARISHA SETHI & ANR.

Petitioner(s)

VERSUS

SHIKHA SETHI & ORS.

Respondent(s)

(FOR ADMISSION and IA No.60747/2017-EX-PARTE STAY and IA
No.60751/2017-EXEMPTION FROM FILING O.T. and IA
No.61386/2017-APPROPRIATE ORDERS/DIRECTIONS)

Date : 08-09-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Shashi Kiran, AOR
Mr. Satish Chandra, Adv.
Mr. Manoj Jain, Adv.

Mr. M.K. Ghosh, Adv.
Ms. Tina Garg, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for
respondent No.1 seeking time to file counter affidavit, the matter
is adjourned for two weeks.

(ASHA SUNDRIYAL)
COURT MASTER

(CHANDER BALA)
COURT MASTER